Explanation II.—The expression "scheduled bank" shall have the same meaning as that assigned to it in clause (e) of section 2 of the Reserve Bank of India, Act, 1934 (2 of 1934).

T. C. A. SRINIVASAVARADAN, Joint Secretary.

## **SCHEDULE**

- (a) The whole of the area in the Union Territory of Manipur excluding the areas within the four sub-divisions of Imphal East, Imphal West, Bishenpur and Thoubal and the following Public Highways and an area of 50 ft. on the either side of the roads:—
  - (i) National Highway No. 39.
  - (ii) Imphal-Ukhrul Road.
  - (iii) Imphal-New Churachandpur Thinghat Road.
    - (iv) Imphal-Chakpi Karong Road, (v) Imphal Chandel Road, (vi) Imphal-Tamenglong Road.

## SHOOTING INCIDENT NEAR AMRITSAR BORDER

- 532. SHRI M. ASAD MADANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received report regarding the shooting incident of the son of Qazi Syed Karimuddin, ex-M.P. (Rajya Sabha) by the Border Security Police along the Amritsar border in September last resulting in his death;
- (b) the circumstances in which the boy was shot at; and
- (c) whether any enquiry has been conducted in this case, if so, what are the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) According to a report received from the Border Security Force authorities, on the night of the 12/13th August, 1968, two unidentified intruders from the Pak side of the Punjab-West Pakistan border opened fire, on being challenged by a Border Security Force Naka Party. The Naka Party returned fire in self-defence and one intruder dropped dead, while the other one ran to the Pak side. The dead body was disposed of by the local police and was

later identified as that of Kazi Nurrud-din Javed, A case has been registered and a magisterial inquiry is also being conducted into the cause of the death of the said Kazi Nurduddin. Findings of the magisterial inquiry are awaited.

to Questions

## INDIAN ADMINISTRATIVE SERVICE

- 533. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that against the authorised strength of 3035 Officers, the Indian Administrative Service is presently manned by 2580 Officers only; and
- (b) whether the gap has arisen as a result of fall in the recruitment to this grade of Officers; and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Indian Administrative Service is presently manned by 2,637 officers against the authorised strength of 3058.

(b) No, Sir. From a strength of 2575 in 1966, the strength has risen to 3053 in 1968, partly due to the creation of a new cadre for Nagaland, extension of the Delhi-Himachal Pradesh cadre to the other Union Territories and the normal expansion of cadres in the other States. The gap is mostly due to this increase in the cadre strength during the past few years.

## विजीलेंस कमीशन द्वार। तैयार किया गया भैन्युअल

534. श्री राम सहाय : क्या गृहकार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) जिस मैन्युअल को तैयार करने का काम विजीलैस कमीशन ने 1966 में आरम्भ किया था और जो छपने के लिये भेजा गया था, क्या वह छप चुका है;
- (ख) क्या यह मैन्युअल पब्लिक सेल केलिये उपलब्ध होगा; और
- (ग) इस मैन्युअल की विशेषताएं क्या हैं ?